

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1177(CHE)/2023

PETITION NUMBER : CP/666/IB/CB/2017

NAME OF THE APPLICANT : N. Sivachalam (Liquidator) of
M/s. Everon Castings Pvt Ltd

NAME OF THE RESPONDENT(S) : B.Rajesh (Erstwhile Managing Director) of
M/s. Everon Castings Pvt Ltd & another

UNDER SECTION : Sec 66(1) of IBC, 2016

ORDER

Ld. Counsel Mr. Krishna Dath for the Applicant. Ld. Counsel Mr. Sudheer Ram for the Respondent.

The Respondent is directed to file reply within 2 weeks failing which the right to file reply will be closed.

List the application for hearing on **20.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)